



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,12th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1763/2020	ABED ALI AND 56 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS C M DEKA MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. A S TAPADER	GA, ASSAM SC. REVENUE
2	WP(C)/2288/2020	NIRMALA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR D MAHANTA	SC, HIGHER EDU MR A UPADHYAY SC, BTC MR. P UPADHYAY
3	WP(C)/2832/2020	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. A BHATTACHARYA MR. A BHATTACHARYA MS. K TALUKDAR	GA, ASSAM
4	WP(C)/4635/2020	KANKANA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK
5	WP(C)/4941/2020	MAKUNDA CH KALITA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. M SARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE

LEAVE NOTE OF ADVOCATES FOR 12/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./878/2014	MD. SAIDUR RAHMAN and 2 ORS Versus MD. SOFIAL JAMAL and ANR.	MR.B HUSSAIN MR.P B MAZUMDER MS.H CHOUDHURY	PP, ASSAM
2	Crl.L.P./9/2021 in Crl.A./2591/2021	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MR. P P DUTTA MR. A BORUA MR B S DEKA	
3	Crl.Rev.P./226/2021	MANASH JYOTI BHUYAN Versus SHRIRAM TRANSPORT FINANCE COMPANY LIMITED	MR D TALUKDAR MR. N BORO MS. A LALA	

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6987/2019 FIXED	BHUPEN CH. BAISHYA Versus THE STATE OF ASSAM AND 19 ORS.	MR. R SARMA MR. K M HALOI MR. B DAS	GA, ASSAM MR. A SARMA MR. S CHOWDHURY MR E SHITIRI
2	WP(C)/7621/2019	IBRAHIM ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR J C BORAH	SC, SEC. EDU. MR. N GOSWAMI MR S CHAKRABORTY (r-7) MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. A K BARUAH (r-5) MR A DAS (r-5)
3	WP(C)/8524/2019	DEBABRATA BASUROY AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	MR. N ZAMAN MR. P C DEY MR. A GANGULY MR T CHHETRI SC, G M D A SC, GDD SC, GMC
4	Arb.P./20/2020 FIXED	SUMITRA DEVI KABRA Versus M/S. JAIN LIFESPACE DEVELOPERS PVT. LTD. AND ANR	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	
5	Arb.P./29/2020 FIXED	RAJSHEKHAR CONSTRUCTION PVT. LTD. Versus ASSAM STATE HOUSING BOARD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	

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